

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.07.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 01.07.2025, 03.07.2025, 04.07.2025, 07.07.2025, 08.07.2025, 09.07.2025 & 14.07.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023 Part Heard	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	01.07.2025	31.07.2025
2.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023 Part Heard	With CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	01.07.2025	31.07.2025
3.	Competition App. (AT) No. 05 of 2021 Part Heard	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	01.07.2025	31.07.2025

				ebsite: https://nclat.nic.in/
4.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 Part Heard	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	03.07.2025	04.08.2025
5.	Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023 Part Heard	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	03.07.2025	04.08.2025
6.	Comp. App. (AT) (Ins) No. 859 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	03.07.2025	04.08.2025
7.	Comp. App. (AT) (Ins) No. 708 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	03.07.2025	04.08.2025
8.	Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784 of 2024 Part Heard	Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.	04.07.2025	31.07.2025
9.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023	Sanjeev Abrol Vs. Rahul Singh & Ors.	07.07.2025	04.08.2025
	Part Heard	With		

				Vebsite: https://nclat.nic.in/
10.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	07.07.2025	04.08.2025
	Part Heard	With		
11.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	07.07.2025	04.08.2025
12.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021 Part Heard	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors. With	08.07.2025	05.08.2025
13.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 Part Heard	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	08.07.2025	05.08.2025
14.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 Part Heard	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	08.07.2025	05.08.2025
15.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 Part Heard	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	08.07.2025	05.08.2025

			Website: https://nclat.nic.in/		
16.	Comp. App (AT)	Vijay Kumar Iyer	09.07.2025	06.08.2025	
	(Ins) No. 1410 of	Vs.			
	2019	GTL Infrastructure Ltd.			
	D 4 TT 1				
	Part Heard				
		With			
17.	Comp. App (AT)	Vijay Kumar Iyer	09.07.2025	06.08.2025	
1/•			09.07.2025	00.06.2025	
	(Ins) No. 1503 of	Vs.			
	2019	GTL Infrastructure Ltd.			
	Part Heard				
		¥¥7°41.			
		With			
18.	Comp. App. (AT)	State Bank of India	09.07.2025	06.08.2025	
	(Ins) No. 26-27 of	Vs.			
	2020	GTL Infrastructure Ltd & Anr.			
	2020	GIL infrastructure Ltd & Anr.			
	Part Heard				
19.	Comp. App. (AT)	Union of India	09.07.2025	06.08.2025	
1	(Ins) No. 733 of	Vs.	0510712020	000000000000000000000000000000000000000	
	2020	Shri Vijaykumar V. Iyer			
		With			
20.	Comp. App (AT)	GTL Infrastructure Ltd.	09.07.2025	06.08.2025	
20.	(Ins) No. 08 of	Vs.	07.07.2025	00.00.2023	
	2020	Vijay Kumar Iyer			
		With			
21	Comp Ann (AT)	Indus Tower Ltd.	09.07.2025	06.08.2025	
21.	Comp. App. (AT)		U9.U7.2U25	UU.U8.2U25	
	(Ins) No. 685 -	Vs.			
	686 of 2020	Vijaykumar Iyer –			
		Resolution Professional of Aircel Ltd.			
		And Dishnet Wireless Ltd. & Anr.			

		With			

	T	T	1	Website: https://nclat.nic.in/
22.	Comp. App. (AT)	GTL Infrastructure Ltd.	09.07.2025	06.08.2025
	(Ins) No. 734 of	Vs.		
	2020	Vijay Kumar Iyer & Anr.		
		With		
23.	Comp. App. (AT)	Telecom Regulatory Authority of India	09.07.2025	06.08.2025
20.			07.07.2025	00.00.2022
	(Ins) No. 758 of	Vs.		
	2020	Aircel Ltd. & Anr.		
		With		
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24.	Comp. App. (AT)	Tatwa Technologies Ltd.	09.07.2025	06.08.2025
	(Ins) No. 762 of	Vs.		
	2020	Vijay Kumar Iyer & Anr.		
	2020	Vijay Kumai iyei & Am.		
		With		
25.	Comp. App. (AT)	Telecom Regulatory Authority of India	09.07.2025	06.08.2025
		Vs.		
	(Ins) No. 822 of	Vs. Dishpot Wireless Ltd & Apr		
		Vs. Dishnet Wireless Ltd & Anr.		
	(Ins) No. 822 of			
	(Ins) No. 822 of			
	(Ins) No. 822 of			
	(Ins) No. 822 of			
	(Ins) No. 822 of			
	(Ins) No. 822 of	Dishnet Wireless Ltd & Anr.		
	(Ins) No. 822 of 2020	Dishnet Wireless Ltd & Anr. With		
26.	(Ins) No. 822 of	Dishnet Wireless Ltd & Anr.	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT)	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors.	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 -	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors. Vs.	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT)	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd.	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 -	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors. Vs.	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 -	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional &	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 -	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd.	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 -	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional &	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 -	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional &	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 -	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional &	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 -	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional &	09.07.2025	06.08.2025
26.	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 -	Dishnet Wireless Ltd & Anr. With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional &	09.07.2025	06.08.2025
	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.		
26.	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021 I.A. No. 1347,	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors. Regional Provident Fund Commissioner	09.07.2025 14.07.2025	06.08.2025
	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.		
	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021 I.A. No. 1347, 1313 of 2025 in	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors. Regional Provident Fund Commissioner Vs.		
	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021 I.A. No. 1347, 1313 of 2025 in Comp. App. (AT)	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors. Regional Provident Fund Commissioner		
	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021 I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors. Regional Provident Fund Commissioner Vs.		
	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021 I.A. No. 1347, 1313 of 2025 in Comp. App. (AT)	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors. Regional Provident Fund Commissioner Vs.		
	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021 I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors. Regional Provident Fund Commissioner Vs.		
	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021 I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors. Regional Provident Fund Commissioner Vs.		
	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021 I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors. Regional Provident Fund Commissioner Vs.		
	(Ins) No. 822 of 2020 Comp. App. (AT) (Ins) No. 415 - 416 of 2021 I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of	With Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors. Regional Provident Fund Commissioner Vs.		

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28.	Comp. App. (AT)	Krishna Lallubhai Chitalia	14.07.2025	07.08.2025
	(Ins) No. 2212 of	Vs.		
	2024 & I.A. No.	State Bank of India & Anr.		
	8222 of 2024			
	(With Defects)			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar